

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

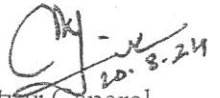
THE 20<sup>th</sup> August, 2024

No. 238 A: The Court has been pleased to recall the services of Sri Yogesh Kumar, Additional Principal Judge, Additional Family Court, Jamshedpur from the State Government and on his repatriation to the parent department, he is transferred and posted as Additional Judicial Commissioner, Ranchi vice Sri Rajiv Ranjan since transferred.

By order of the Court  
Sd/- Nimesh Kumar Sinha  
Registrar General

Memo No. 4095 / Apptt. \_\_\_\_\_ Dated Ranchi, the 20<sup>th</sup> August, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the I/c P.P.S. to Hon'ble the Acting Chief Justice / the Judicial Commissioner, Ranchi and Principal District & Sessions Judge, Jamshedpur and the officer concerned for information and needful /the Central Project Co-Ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

  
Registrar General